

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-06-2020

HEARING

1. SUIT 102738/2012 SARASWATIBAI K SHIRKE AND V K NAIR 3 ORS
Vs
M S BALI TUKARAM KESHAV SHIRKE ASSOCIATES

NM FOR HEARING

2. SUIT 103616/2011 INDIA G MAVANI AND 5 ORS
Vs
MUKESH P SHAH AND BHUPEN ENTERPRISES N N
VAISHNAWA AND CO KISHOR D SHAH

Sub Matter: NOTICE OF MOTION/0100585/2019

3. SUIT 105894/2007 KALAVATI BRAHMDEO SHARMA AND ANR
Vs LALCHAND SURAJBALI SHARMA AND 8 ORS G B KEDIA
SATISH G MAHESHWARI 7

Sub Matter: NOTICE OF MOTION/0103758/2018

4. SUIT 102037/2014 ZARINA SHARMSHAD ANSARI M V
Vs HOLAMAGI 1.SNEHALATA K. AVASARE 2. MS.APARNA
KISAN AUSARE 3.SHAMSHAD AHMAD ANARI AND ORS

Sub Matter: NOTICE OF MOTION/0101072/2015

Sub Matter: NOTICE OF MOTION/0101203/2015

5. SUIT 102960/2015 1.Smt. Vasudha Vasant Phadke 2.Shri. Mahendra Vasant Phadke
Vs 1.Shri. Jitendra Vasant Phadke 2.Shri. Ajit Karandikar J.S.
Kalanke

Sub Matter: NOTICE OF MOTION/0103092/2017

Sub Matter: CHAMBER SUMMONS/0101504/2017

Sub Matter: NOTICE OF MOTION/0103091/2017

6. SUIT 102382/2016 Mr. Vikram Jamnadas Kothari M/s. Markand
Vs Gandhi and Co. 1.Mr. Dilip V. Thakkar 2.Mr. Dilip J. Manek
3.Mr. Rajendra R. Mirani

Sub Matter: NOTICE OF MOTION/0104263/2016

Sub Matter: NOTICE OF MOTION/0104013/2016

Sub Matter: NOTICE OF MOTION/0102724/2018

C/S REPLY

7. SUIT 102423/2012 ANANTKUMAR A. JAIN
Vs RAMJI K. GANGAR V.E PEREIRA

Sub Matter: CHAMBER SUMMONS/0102243/2019

8. SUIT 102937/2010 NALIN P SHAH AND ANR
Vs PRATIMA ENTERPRISES AND 11 ORS DHRUVE
LILADHAR AND CO ATUL S TUNGARE 3

Sub Matter: CHAMBER SUMMONS/0101539/2019

Sub Matter: CHAMBER SUMMONS/0101386/2019

9. SUIT 103465/2011 WG CDR NANDAN MUKUND RAO
Vs BHARAT MUKUND RAO AND 3 ORS N Y GUPTE BHAVESH
PARMAR AND SAMEER S KARKERA 2 U OBJ

Sub Matter: CHAMBER SUMMONS/0101857/2019

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-06-2020

HEARING

1. SUIT 105171/2005 THE BACHELOR CAPT ARUN SETHI FBI
Vs THE BOMBAY GYMKHANA LTD. CAPT ARUN SETHI FBI
PLFF INPERSON
2. SUIT 100923/2015 Smt.Saraswati Gangaram Salvi
Vs Mr. Ashok Krishna Salvi Sudhir S. Pawar R. B. Joybhawe and Yuwraj D.
Patil
3. SUIT 102650/2015 Balkrishna Manaji Kamble
Vs Chandrakant Dhondu Bhogle P.N. Kulkarni Kudalkar
4. SUIT 100991/2017 Miss. Vasanthi Narayan Bangera Mr.Kishore D.
Vs Shah 1.Prakash Narayan Bangera 2.Jayanthi Chandrashekar Bangera
3.Veena Narayan Bangera

Sub Matter: CHAMBER SUMMONS/0101926/2018

Sub Matter: NOTICE OF MOTION/0101668/2017

FRAMING ISSUES

5. SUIT/0102212/2015 Mrs Bhagyashri Ashok Athle
Vs Dr. Meena Ajit Phadke And Anr Mrs Sunanda Kumbhat

Sub Matter: NOTICE OF MOTION/0103900/2015

NM FOR HEARING

6. SUIT 104107/2011 RAMPRASAD K SHARMA AND PRAHLAD K SHARMA
Vs PRABHULAL K SHARMA AND 2 ORS

Sub Matter: NOTICE OF MOTION/0100810/2019

7. SUIT 104233/2010 MANAHAR P KHADAWALA
Vs NISCHINI FINANCE AND LEASING PVT LTD AND 9 ORS

Sub Matter: NOTICE OF MOTION/0104810/2019

8. SUIT 104804/2011 SAYED MOHD RAFI S O SAYED AMIR AND ANR
Vs MEHRUNNISA SAYED AMIR S O SAYED AMIR AND 5 ORS

Sub Matter: NOTICE OF MOTION/0103406/2017

9. SUIT 103682/2013 ABDUL RAZAK ABDUL KARIM BACHU
Vs SHAHNAZ BI D-O ABDUL KARIM BACHU AND ORS

Sub Matter: NOTICE OF MOTION/0104013/2019

10. SUMMARY CIVIL SUIT 100394/2019 Mr. Vijaykumar Himatlal Modi
Vs Mr. Atul Arvind Kamdar Mr. Tejas Deshpande

Sub Matter: NOTICE OF MOTION/0100664/2020

11. SUIT 102249/2019 Shri. Pradip Padamsi Shah
Vs M/s. Kukreja Development Corporation

Sub Matter: NOTICE OF MOTION/0104460/2019

12. SUIT 102808/2019 Mohd. Shafiq Abdul Latif Qureshi
Vs Mrs. Fatima Begum Mohd. Zubair Qureshi

Sub Matter: NOTICE OF MOTION/0104130/2019

C/S HEARING

13. SUIT 104516/2008 NUTAN UMESH LALAN SURESH
Vs DUBEY MAYURBHAI RAICHAND RAMJI LALAN AND 3
ORS H J POPAT 4

Sub Matter: CHAMBER SUMMONS/0101334/2019

14. SUIT 102814/2014 SUBHASHCHANDRA WAMANRAO EDVANKAR
Vs 1.AARTI GIRISH EDVANKAR 2.SARIKA GIRISH
EDVANKAR 3.ANKITA GIRISH EDVANKAR
AND ORS Y S SINGH

Sub Matter: CHAMBER SUMMONS/0100755/2019

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 10-06-2020

HEARING

1. SUIT 101790/2010 INDUSTRIAL BHAVAN LTD
Vs 1) SUSHIL KANUBHAI SHAH AND ORS PREM S. GIDWANI
AND R.S.PANJWANI
2. SUIT 101679/2015 Ishwar Rao R.S. Upadhyay
Vs 1.Nuclear Power Corporation of India Ltd. 2.The Chairman and
Managing Director 3.Addl.Secretary

RECORDING EVIDENCE P.H.

3. SUIT 108389/1994 MRS SURUCHI NARAYAN PETHE
Vs YOGESH J MEHTA AND ANR

NM FOR HEARING

4. SUIT 106328/2004 MRS MEHJRUNISSA M SALIM
Vs M S SAGAR CONSTRUCTION COMPANY AND ORS
5. SUIT 103475/2013 SMT. HEMLATA D. FULWARIA
Vs SMT. VIDYA KHUBCHAND BORA

Sub Matter: NOTICE OF MOTION/0100113/2014

6. SUIT 102320/2016 1.Alok Kumar Jain 2.Amit Jain
Vs 1.Shree 1008 Chandraph Digamber Jain Mandir Trust
2.Jambukumar Singh Rajkumar Singh Kasliwa

Sub Matter: NOTICE OF MOTION/0104135/2016

7. SUIT 100097/2017 1.Batul Ismail Pawar 2.Smt. Noorjahan Mazid Pawar 3.Shri. Abdul
Mazid Pawar
Vs Mr. Pankaj Bhatt

Sub Matter: NOTICE OF MOTION/0100203/2017

8. SUIT 101090/2017 Mr. Shriram Hiralal Rawat
Vs 1.Shree Sai Shivsiddhi S.R.A.C.H.S.Ltd 2.Skylark Buid
Developers 3.Majjidevi Hiralal Rawat

Sub Matter: NOTICE OF MOTION/0101798/2017

9. SUIT 100159/2018 Elvira John Dsouza
Vs 1.Eugene Francis Fernandes 2.Jonita Pushpasen Morye 3.Oswald
Ruzario Gardoz

Sub Matter: NOTICE OF MOTION/0100053/2018

10. SUIT 102662/2019 Ms. Hemanti Dattaram Worlikar Surendra G.
Vs Mittal Mr. Sunil Atmaram Burkar

Sub Matter: NOTICE OF MOTION/0104050/2019

NM REPLYREJOINDER

11. SUIT 03618/2011 GUNJAN M JAISINGH
Vs MADHU R LUND
12. SUIT/0102243/2019 Girish Govindrao Indulkar
Vs Sudha Dattaram Indulkar and Ors.

Sub Matter: NOTICE OF MOTION/100815/2020

Sub Matter: NOTICE OF MOTION/100816/2020

C/S HEARING

13. SUIT 102950/2016 Mrs. Majjidevi Hiralal Rawat Mr. D.R.
Vs Mishra and Shree Sai Shivsiddhi S.R.A. Sunil D. Mishra C.H.S.
Ltd. 2.M/s. Skylark Build Developers

Sub Matter: NOTICE OF MOTION/0100341/2017

Sub Matter: CHAMBER SUMMONS/0100815/2017

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 11-06-2020

HEARING

1. SUIT 101156/2015 Mr.Jakhuprasad Mehilal Maurya R.R.Sharma
Vs 1.Mr.Mukesh Alias Raju So.Ramanand Singh 2.Mrs.Babli
Wo.Mukesh Alias Raju Singh And Anr.
2. SUIT 101890/2015 1.Smt. Kalabai Shamrao Pawan Kumar Shingade alias Shinde 2.
Ashok PrasadShamrao Shingade alias Shinde
Vs 1.Anand Krishna Pawar 2.Smt. Aarti Kiran Pawar 3.The General
Manager
3. SUIT 108216/1998 C R SHAH
Vs U R SHAH AND ORS

RECORDING EVIDENCE P.H.

4. SUIT 107818/1996 MERWYN JOSEPH FERNANDES Shweta Singh AND ANR
Vs GEETA SHASTRI DR EUSTIC FERNANDES AND 7,7A TO
7E ORS

NM FOR HEARING

5. SUIT 102106/2014 1. RAJESH PREMJI SHAH 2. U.L.SHAH TILAK PREMJI SHAH
3. KAJAL TILAK SHAH
Vs 1. KISHORE KESHALAL MEHTA 2. HEENA KISHORE
MEHTA 3. CITI FINANCIAL CONSUMER AND ORS.

Sub Matter: NOTICE OF MOTION/0100545/2019

6. SUIT 100202/2018 Shri Ramakant Nivruti Bhikule
Vs 1. Mr. Hanumant Nivruti Bhikule 2. Mrs. Madhavi Hanumant
Bhikule

Sub Matter: NOTICE OF MOTION/0101163/2018

NM REPLYREJOINDER

7. SUIT/0102672/2019 Mr. Varghese Varoo Alookaram
Vs Mr. William Varghese Alookaram

Sub Matter: NOTICE OF MOTION/100078/2020

C/S HEARING

8. SUIT 101649/2019 M S KUKREJA CONSTRUCTION DSK LEGAL CO
Vs S N PARTE U OBJ MRS VENEETA K ADVANEY AND ANR

Sub Matter: CHAMBER SUMMONS/0101605/2019

9. SUIT 104821/2009 MR. ANANT F UBARE
Vs VIMAL ANANT PARAB AND ORS N DINER RAO

Sub Matter: CHAMBER SUMMONS/0102031/2019

10. SUIT 102492/2014 1. IFTIKAR KADRI 2.NANA CHUDSAMA 3. NARAYAN
VARMA AND ORS
Vs 1. THE MANAGING COMMITTEE 2. THE BALLOTING
AND DISCIPLINARY COMMITTEE

Sub Matter: CHAMBER SUMMONS/0100100/2017
Sub Matter: CHAMBER SUMMONS/0101815/2019

11. SUIT 102301/2019 Henry Thomas Remedios
Vs Rose Remedios C.B. Yadav
Sub Matter: CHAMBER SUMMONS/0101636/2019

C/S REPLY

12. SUIT 101726/2018 Subhash Eknath Sawant Prakash L. Mahadik
Vs 1. Mrs. Sunanda Namdeo Shinde 2. Mr. Namdeo Jyotiba Shinde
3. Mr. Pradip Narayan Belkade

Sub Matter: CHAMBER SUMMONS/0100067/2020

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-06-2020

1. SUIT 100879/2014 **ORDER**
SHASHI JATIA AND ANR
Vs SHIV KUMAR JATIA AND ANR
2. SUIT 103122/2012 **JUDGMENT**
PAINJAIN V PATIL
Vs KASHINATH KADU S A ABHYANKAR MS
MAHALAKSHMI GANAPATHY
ARGUMENTS
3. SUIT 109156/1994 JAMIL AHMED ADMIKARI
Vs EAST INDIA HOTEL LTD AND ANR
HEARING
4. SUIT 103353/2008 PRIYANKA CO-OPERATIVE HOUSING SOCIETY LIMITED
Vs MS LILY ANKUSH SAWANT 3 ORS
5. SUIT 108081/1994 **REJOINER**
PUSHPADEVI SUSHIL KUMAR MODI AND ANR
Vs DEORA KEDIA DEV CO PVT LTD

Sub Matter: NOTICE OF MOTION/0103924/2017

NM FOR HEARING

6. SUIT 104143/1985 KISHANCHAND P.GUPTA
Vs MRS.MINOO PAVRI SHRI H.V.CHANDE SHRI R.S.KHATIB
7. SUIT 106274/2006 VIJAY MORESHWAR VAITY AND 5 ORS
Vs MANKUBAI MOTIRAM KOLI AND ANR
8. SUIT 106503/2003 NANDKUMAR DHWARKANATH HARSHA J RAJPURKAR
PUROHIT
Vs VAIKUNTH CO-OP HSG SOCI R K DESAI ETY LTD

Sub Matter: NOTICE OF MOTION/0103916/2018

09. SUIT 107292/2002 BANK OF INDIA
Vs KEYUR GHIODA AND ANR

Sub Matter: NOTICE OF MOTION/0103238/2019

11. SUIT 107477/2002 M S SANGEETA RAMCHAND
Vs MUSTAN ABDUL HUSSAIN TAMBAWALA

Sub Matter: NOTICE OF MOTION/0104247/2019

12. SUIT 107862/2001 SHREE RANISATI INVESTMENT AND FINANCE LTD
Vs THOMAS COOK I LTD AND ORS

Sub Matter: NOTICE OF MOTION/0104161/2016

Sub Matter: NOTICE OF MOTION/0103326/2017

Sub Matter: NOTICE OF MOTION/0102768/2019

C/S HEARING

13. SUIT/0107352/2005 Chandrakant G Bagwe - H. C. N.M. No. 5 Of 2010
Vs Vandana K Raut And Ors

Sub Matter: NOTICE OF MOTION/101783/2018

CH/S ORDERS

14. SUIT 100685/1990 SGM PROPERTIES INVESTMENTS PRIVATE LIMITED.
Vs PURSHOTTAM M.RUNGTA AND OTHERS.

Sub Matter: CHAMBER SUMMONS/0102020/2019